

**GOVERNMENT OF INDIA
URBAN EMPLOYMENT AND POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1849
ANSWERED ON:20.07.2004
NATIONAL BUILDING CODE
Rao Shri Sambasiva Rayapati

Will the Minister of URBAN EMPLOYMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) whether a National Building Code has been set up to make every building coming up in the country as resistant to natural hazards;
- (b) if so, the guidelines that have been introduced in this regard;
- (c) whether these guidelines are being followed world wide; and
- (d) if so, the extent to which this Code has helped to minimize disaster in the country?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF URBAN EMPLOYMENT & POVERTY ALLEVIATION (KUMARI SELJA)

(a)&(b): The National Building Code formulated by Bureau of Indian Standards is in the nature of model guidelines and is voluntary, but can be made mandatory through suitable adoption in building bye-laws and town planning rules of the States. The Code prescribes structural design of buildings which are safe during earthquake and winds.

(c): The National Building Code is applicable to India.

(d): The Buildings designed as per the provisions of National Building Code and also constructed and maintained accordingly, will be able to safely withstand the design loads in the event of a natural calamity like earthquake and cyclone.